NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/96/(IB)/2017

NAME OF THE PETITIONER(S)

: DALAS BIOTECH LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHAMACEUTICALS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

L'SORTH

Advert to Person

Williams.

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D KANNAN

P.C.S for Respondent

ORDER

Counsel for petitioner called absent. Counsel for respondent present. The Registry is directed to send notice to the petitioner for their appearance and for making submissions and put up a note. Put up on 14.09.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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